

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.2309/2014

Tuesday, this the 13<sup>th</sup> day of October 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B. K. Sinha, Member (A)**

1. DTC Worker's Union  
Through its President  
Mr. Ram Singh and through its Attorney  
Mr. Gian Chand  
At 3/A, Asaf Ali Road  
New Delhi-2
2. Mr. Gian Chand  
s/o late Ram Roop Sharma  
r/o E19/87, Sector 3  
Rohini, Delhi-85

..Applicants  
(Nemo)

Versus

Chairman-cum-Managing Director  
DTC Head Quarter, IP Estate, New Delhi

..Respondent  
(Mr. N K Singh, Advocate for Mrs. Avnish Ahlawat, Advocate)

**O R D E R (ORAL)**

**Mr. A.K. Bhardwaj:**

There was no appearance on behalf of the applicants on 30.9.2015.

Today again there is no appearance on their behalf even on the revised call.

The Original Application is dismissed in default and for non-prosecution.

**( Dr. B.K. Sinha )  
Member (A)**

**( A.K. Bhardwaj )  
Member (J)**

**October 13, 2015**  
/sunil/